IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 07
(IB)-1493(PB)/2018

IN THE MATTER OF:

Enkay (India) Rubber Co. Pvt Ltd .... Applicant/petitioners

v.

Sumeru Processors Pvt Ltd .... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016(Liq.)

Order delivered on 12.07.2021

CORAM:
SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant -

For the respondent Mr. Iswar Mohapatra, Adv. for Respondent2/Vijender Sharma

ORDER

IA-2858(PB)/2021:-

List the matter on 01.09.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

12.07.2021
Aarti